

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Government are aware that the handloom industry is periodically faced with difficulties arising out of accumulation of stocks.

(b) Yes, Sir.

(c) A statement is laid on the Table of the House. [See Appendix III, annexure No. 53].

**Shri K. P. Sinha:** May I know, Sir, what steps are being taken by Government to resuscitate the internal market and expand the external market?

**Shri T. T. Krishnamachari:** This is a matter which is being dealt with by the All-India Handloom Board. The statement gives the resolution of the Board and the action taken by Government on the recommendations.

**Shri K. P. Sinha:** May I know, Sir, whether schemes of handloom industry have been brought into operation in community project areas?

**Shri T. T. Krishnamachari:** I am afraid I have to ask for notice.

CENTRAL COTTAGE INDUSTRIES  
EXPERIMENTAL UNIT

\*655. { Ch. Raghbir Singh:  
Shri Snatak:

Will the Minister of Commerce and Industry be pleased to state whether Government have disposed of the machinery and other equipments of and the building occupied by the Central Cotton Industries Experimental Unit at Hardua Gunj (Allgarh)?

**The Minister of Commerce (Shri Karmarkar):** Not completely. Some machinery of the book value of Rs. 40,000 remains still undisposed of at Harduaganj.

**Ch. Raghbir Singh:** May I know the reason for the delay?

**Shri Karmarkar:** We made an offer to the Governments and private parties. But they did not take further steps to buy. Therefore, there has been this delay.

FORWARD MARKETS COMMISSION

\*656. **Sardar Hukam Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Forward Markets Commission has started functioning by now; and

(b) whether the personnel for the commission under the Forward Contracts (Regulation) Act, 1952 have been appointed?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). Yes, Sir.

**Sardar Hukam Singh:** May I know how many of the members of this Commission have been appointed?

**Shri T. T. Krishnamachari:** So far only two members have been appointed.

INDONESIA

\*657. **Shri Punnoose:** (a) Will the Prime Minister be pleased to state whether it is a fact that three Indian nationals were shot dead in 1948 by Dutch Paratroopers at Djambi, Indonesia?

(b) Is it a fact that at the instance of the Government of India, the Netherlands Government agreed to pay compensation to the heirs and successors in India of one of the deceased, Mr. Ibrahim Hadji?

(c) If so, what is the amount of compensation agreed to by the Netherlands Government and has this been paid to the wives and daughters of Mr. Ibrahim Hadji?

(d) If not paid, what are the reasons for the delay?

**The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru):** (a) Yes.

(b) The Netherlands Government agreed to pay compensation to the widow and daughters of Kollan Taramal Ibrahim Hadji.